- (iv) One Hundred thirty-eighth Report on Demands for Grants (2008-09) of Ministry of Civil Aviation; and
- (v) One Hundred thirty-ninth Report on the Motor Vehicle (Amendment) Bill, 2007.

## REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

DR. K. MALAISAMY (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee (2007-2008):

- (i) Sixty-ninth Report on Injudicious release of Grants by the University Grants Commission (UGC);
- (ii) Seventieth Report on Action Taken on Forty Report of PAC (Fourteenth Lok Sabha) on Avoidable expenditure due to delay in taking decision-Chennai Port Trust; and
- (iii) Seventieth Report on Action Taken on Fiftieth Report of PAC (Fourteenth Lok Sabha) on Delay in finalisation of demands.

## MOTION FOR ELECTION TO THE COMMITTEE ON OFFICIAL LANGUAGE

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAK.EEL AHMAD): Sir, I move the following Motion:

"That in pursuance of Sub-section (2) of Section 4 of the Official Languages Act, 1963 (19 of 1963), this House do proceed to elect, in accordance with the system of proportional representation by means of single transferable vote, four members from among the members of the House to be the members of the Committee on Official language in the vacancies that had occurred therein due to the retirement of Prof. Ram Deo Bhandary, Prof. Alka Balram Kshatriya, Dr. Prabha Thakur and Shri Ravula Chandra Sekar Reddy on the 9th April, 2008 from the membership of Rajya Sabha.

The question was put and the motion was moved.

श्रीमती सुषमा स्वराज : सर, लीडर ऑफ द आपोजिशन कुछ कहना चाहते हैं।

## MATTERS RAISED WITH PERMISSION CONTROVERSY INVOLVING A UNION CABINET MINISTER

THE LEADER OF THE OPPOSITION (SHRI JASWANT SINGH): Sir, my first request is, if some of the ministerial consultation...

MR. DEPUTY CHAIRMAN: No, no. They are there.

SHRI JASWANT SINGH: Sir, conversation is parliamentary; Ministerial consultation is unparliamentary. That was my submission.

MR. DEPUTY CHARMAN: There is no ministerial consultation.

SHRI JASWANT SINGH: Sir, interruption is, in fact, further unparliamentary. Even shaking of the head is unbecoming and unbehoving of the Ministers, particularly if they are Ministers of State! (Interruptions)